BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 128/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.11.2017</u>

Name of the Company:

Bank of Baroda

V/s.

Varia Aluminium Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Financial Creditor

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Animech Bieht

2. Mohiehek Mukherji

3. Naveena Varghere

4. MR. NAVIN PAHWA

MS. NATASHA SUTARIA

SR. ADV.

ADV.

Janes

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ORDER

Learned Advocate Mr. Animesh Bisht with Learned Advocate Mr. Abhishek Mukherjee with Learned Advocate Ms. Naveena Varghese i/b Learned Advocate Mr. Sahil Shah present for Financial Creditor/ Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondent.

Objections filed by Respondent.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondent.

Order reserved.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 07th day of November, 2017.